

with the Boeing Company should be stopped immediately till a study is made in depth honestly and dispassionately of the economics of various proposals already pending with government.

4.33. The Committee find that with the same methodology as was followed in the earlier study, the current level of indirect operating costs would be 99 per cent of the direct operating costs (as against 75 per cent then estimated). These are expected to come down gradually with the increase in the fleet size and increased operations. The Committee urge that speedy and effective steps should be taken forthwith to bring down the incidence of indirect costs through stricter supervision and control over expenditure.

The Indian Airlines and Air India are commanded by the same controlling authority, namely the Ministry of Civil Aviation and Tourism, and in spite of this revelation on the part of Boeing aircraft's uneconomic operational results, they have chosen by-passing of the clear and specific recommendations of the P.U.C., a financial committee of the House to make such a huge purchase involving about 100 crores of rupees. This is a very serious matter for the House to know. In fact by taking this decision the Ministry has shown utter disregard to the findings of the Committee of this House. I would request you to direct the Government to explain their conduct in this regard.

(vi) Reported Railway accident on 12th May, 1979 between Talara and Javanwala Shehr Railway Stations in Kangra district of H. P.

SHRI DURGA CHAND (Kangra): Mr. Speaker, Sir, a tragic railway accident took place on 12-5-1979 between Talara and Javanwala Shehr railway station in sub-division Narpur district Kangra, Himachal Pradesh on a Pathankot-Joginder Nagar narrow gauge track. As reported, two bogies had been derailed, the cause of the

accident has not yet been disclosed. According to the latest reports, six persons have died and sixty persons have received severe injuries. It is also stated that the injured persons have been admitted at Civil Hospital, Pathankot and Amristar and some of them are in district Kangra hospitals. It is also revealed that Mr. K. G. Uppal, Divisional Manager, Northern Railway has given Rs 750/- to 31 injured persons and Rs. 1000/- each to the dependents of the 6 deceased persons as relief. It shows that such a tragic accident has never previously happened on this railway line. As a matter of fact, Railway Minister should take serious view of this accident and order to hold an immediate enquiry about this sad mishap and thereupon take appropriate action against those whose negligence has brought such a big disaster.

I also request you to advise the hon. Railway Minister to issue a detailed statement about this accident and the relief which has been provided to the victims of this accident. The amount which has been reported to be given as a relief to the injured persons as well as to the dependents of the deceased is very meagre. The injured persons should be provided free medical and diet facilities and be given Rs. 5000/- minimum as a relief and the dependents of the deceased persons be given according to the new Railway Rules which amounts to many thousands.

I expect that the Railway Minister would come forward to provide maximum assistance to the victims of this tragic mishap.

(vii) Government's decision to set up a unit in Punjab for production of electronic equipment of Jaguar aircraft.

SHRIMATI PARVATHI KRISHNAN (Coimbatore): Sir, the Government of India has recently taken a decision to manufacture Jaguar aircraft in India in collaboration with a British firm. Shri Sher Singh, Minister for Defence Production had stated